

ITEM NO.801

COURT NO.9

SECTION III-A

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Civil Appeal No(s). 10420/2016

SYNDICATE BANK

Appellant(s)

VERSUS

PHOOL KUMARI

Respondent(s)

with

Civil Appeal No. 5600 of 2019

Date : 27-02-2024 These appeals were called on for mentioning today.

**CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL**

**For Appellant(s) Mr. Puneet Taneja, AOR (Mentioned by)
Mr. Amit Yadav, Adv.**

For Respondent(s) Dr. Ashutosh Garg, AOR

**UPON being mentioned by counsel the Court made the following
O R D E R**

This matter was mentioned by learned counsel for the appellant.

List after two weeks.

**(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS**

**(VIRENDER SINGH)
BRANCH OFFICER**